

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

On attaining the age of superannuation Sh. Selvarajan N. S/o Late Sh. Narayanan N., Jr. Judicial Assistant, shall retire from Government service with effect from 30.06.2022 (Afternoon).

GIRISH KATHPALIA
23.5.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
DELHI.

No. 38567-614 /Admn-II/JJA-PF/Ret./2022

Dated, Delhi the

24 MAY 2022

Copy forwarded for information and necessary action to:-

1. The Office of the Principal District & Sessions Judge, North, North-West, West, New Delhi, South, South-East, South-West, East, North-East, Shahdara, RADC; Delhi/New Delhi.
2. The Personal Office of the Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The DDO, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. The Accounts Officer/AAO, Accounts Branch, Central District, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
5. The Pay & Accounts Officer, through the concerned Accounts Branch.
6. Dealing Assistants - Establishment / Personal file / A.C.R. Cell / Seniority & Promotion / Transfer & Posting / Vigilance Branch / Litigation Branch / General Branch / Computer Branch / Library / LAYERS and Accounts Branch-PBR, SBR, Pension & Medical seats: Central District, Tis Hazari Courts, Delhi.
7. Dealing Assistants - Leave / Transfer & Posting / Vigilance Branch / Litigation Branch / General Branch / Computer Branch / Library and Accounts Branch-PBR, SBR, Pension & Medical seats: South-West District, Dwarka Courts, New Delhi.
8. Dealing Assistants - Leave / Transfer & Posting / Vigilance Branch / Litigation Branch / General Branch / Computer Branch / Library : RADC, New Delhi.
9. A.O.(Judicial) /Branch Incharge, Record Room, RADC, New Delhi.
10. The Recruitment Cell, Promotion Cell, Tis Hazari Courts, Delhi.
11. The Web-Site Committee and Hindi Section, Tis Hazari Courts, Delhi.
12. The Official concerned: Sh. Selvarajan N. S/o Late Sh. Narayanan N., (EC-51462075), JJA posted in Record Room & Digitization Section, RADC, New Delhi, with the direction to process regarding surrendering of government accommodation, if occupied.

Balbir Singh Shalar
23/5/22

(Balbir Singh Shalar)
Administrative Officer (Judicial) (Admn.-II)
O/o Principal District & Sessions Judge (HQs):
Delhi.